

22

Central Administrative Tribunal
Principal Bench

C.P. No. 258 of 1999
in
O.A. No. 2363 of 1997

New Delhi, dated this the 27th October, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

S/Shri

1. Mool Chand,
S/o Gokul Chand,
Air Force Station, Dadri,
Ghaziabad, U.P.

2. Om Chand,
S/o Shri Gokul Chand,

3. Anand Kumar,
S/o Shri Sone Lal Mehto

4. Rade Shiam,
S/o Vasudeva.

5. Rajendra Goatam,
S/o Shri Munshi Goatam.
(By Advocate: Shri KNR Pillai)

... Petioners

Versus

Wg. Cdr. Rahul Dayal,
Commanding Officer,
Air Force Station,
Dadri, Ghaziabad (U.P.)
(By Advocate: Shri S.M.Arif)


... Respondent

O R D E R (Oral)

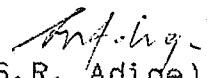
BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Arif invites our attention to the Delhi High Court's order dated 18.2.99 (Annexure R-1) staying the implementation of the impugned order dated 1.9.98 in O.A. No. 2363/97.

2. In the light of the aforesaid order of the High Court the C.P. does not survive. The same is dismissed and the notices against the alleged contemnors are discharged.


(Mrs. Lakshmi Swaminathan)
Member (J)

/GK/


(S.R. Adige)
Vice Chairman (A)